

26/8/08

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Mr. Jay Mehta, Advocate, Counsel
for applicant.

Mr. Mahendra Soder, Advocate,
holding brief of Mr. Vinod Mathur,
for respondents.

RAM
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Heard parties counsel.

The O.A. has been
disposed of by a separate
common order of date passed
in O.A. No. 162, 163, 164 and 280
of 2004; a copy of Order be
placed on record of this O.A.

TARSEM LAL
Adm. Member

[M. R. NACHANDRAN]

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